

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 1755 & 1754 OF 2019

IN

**APPEAL NO. 107 OF 2019 &
IA NO. 461 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Patikari Power Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant : -

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

**I.A. No. 1755 of 2017
*(Appln. for urgent listing)***

In view of the urgency expressed, the matter is taken on board. Application is disposed of.

**IA No.1754 OF 2019 IN APPEAL NO. 107 OF 2019 &
IA NO. 461 OF 2019**

Issue notice to the Respondents returnable on 16.10.2019. List the matter on **16.10.2019.**

**(S.D. Dubey)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**